GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 2616 TO BE ANSWERED ON 04.08.2021

DEMANDS FROM MPs OF CHHATTISGARH

†2616. SHRI VIJAY BAGHEL: SHRI SUNIL KUMAR SONI:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of demands representation given by the Members of Parliament from Chhattisgarh to the Ministry of Railways during the last three years;
- (b) the details of demands approved along with the levels at which works have been approved in respect of such demands;
- (c) the reasons for not approving the demands, if any; and
- (d) the time by which these works are scheduled to be completed?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d) Demands/representations regarding various issues such as new lines/doubling/gauge conversion, stoppage of trains, increase in frequency/restoration of train services, setting up of coach/wagon factory, passenger amenities, construction of road over bridge/road under bridge, etc. are received by Ministry of Railways at various levels such as Divisional offices, Zonal Railways & Railway Board and the same are replied by respective Divisions, Zonal Headquarters and Directorates of Railway Board. As receipts of such demands/representations is a continuous process, centralized compendium of such requests is not maintained. Action on such demands, as found feasible and justified, is taken from time to time.
